

RBI/2008-09/397

DNBS.PD/ CC.No. 137 / 03.05.002 /2008-09

March 02, 2009

Non-Banking Financial Companies (non-deposit taking NBFCs with asset size of Rs 50 crore and above but less than Rs 100 crore)

Dear Sir,

Monitoring Framework for non-deposit taking NBFCs

Please refer to circular [DNBS.PD/ CC.No.130/ 03.05.002 /2008-09](#) dated September 24, 2008 on the captioned subject. NBFCs with asset size of Rs 50 crore and above but less than Rs 100 crore were advised therein to submit online, a quarterly return on important financial parameters, the first such return to be submitted within first week of December 2008. Further the procedure of filing the same online was to be advised later.

2. In this connection, it may be advised that all applicable NBFCs shall for the present, submit the above return as hard copy and soft copy (via e-mail in Excel format) to the Regional Office of the Department of Non-Banking Supervision in whose jurisdiction their company is registered, within a period of one month from the close of the quarter, till the online procedure in this regard is advised. All other instructions in the previous circular may be complied with.

Yours faithfully

(P Krishnamurthy)
Chief General Manager In-Charge